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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 236/96

DATE OF ORDER : 26-06-1998.

Between :-

V. Dayanandam

... Applicant

And

1. Divisional Railway Manager,
S.C.Railway, Vijayawada-520001.
2. General Manager,
SC Rlys, Rail Nilayam,
Sec'bad-500371.
3. The Secretary,
Railway Board,
Rail Bhavan, New Delhi.
4. Smt. A. Sujatha

... Respondents

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Counsel for the Applicant : Shri G.V. Subba Rao

Counsel for the Respondents : Shri V. Bhimanna, CGSC

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CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R. Rangarajan, Member (A)).

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(Order per Hon'ble Shri R.Rangarajan, Member (A) -).

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Heard Sri V.Bhimanna, standing counsel for the respondents. Respondent No.4 called absent.

2. This OA ^{is} filed praying for a direction to the respondents to promote Respondent No.4 in her turn as and when next vacancy arises in the post of Head Clerk and not to revert the applicant by promoting Respondent No.4.

3. An interim order was passed in this case on 20-2-96 whereby status-quo ~~as~~ was ordered to be maintained.

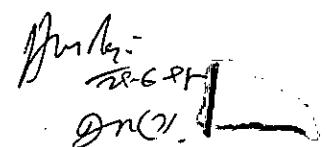
4. In view of the above interim direction, it is stated that the applicant was continued as Head Clerk. Today ~~Exhibit~~ Office Order No.B/P 535/I/C/Vol.3 dt.18-7-96 was produced by standing counsel for the respondents. From this office order, it is seen that the applicant was allowed to continue on regular basis on being placed on the select list in the post of Head Clerk in the scale of pay of Rs.1400-2300 (RSRP). This Office order is taken on record.

5. In view of the office order referred to above, the OA has become infructuous. Hence the OA disposed of as having become infructuous. No costs.


(B.S.JAI PARAMESHWAR)
Member (J)
26/6/98

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Dated: 26th June, 1998.
Dictated in Open Court.

(R.RANGARAJAN)
Member (A)


DR.G.P.H.
D.R.C.

OA.236/96

Copy to :-

1. The Divisional Railway Manager, S.C.Railway, Vijayawada.
2. The General Manager, SC Rlys, Rail Nilayam, Secunderabad.
3. The Secretary, Railway Board, Rail Bhawan, New Delhi.
4. One copy to Mr. G.V. Subba Rao, Advocate, CAT., Hyd.
5. One copy to Mr. V. Bhimanna, Addl. CGSC., CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One copy to duplicate.

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CHECKED BY
APPROVED BY

TYPED BY
COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

DATED: 26/6/98

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in
D.A.NO. 236/98

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

